

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/245(KB)2021
IA(I.B.C)/265(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	EXPRESS DAIRY COMPANY LIMITED VS NJOY BLUES LLP
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Ms. Ankita Agrahari, Adv. : For Operational Creditor

Mr. Prashant Kumar Tripathi, Adv. : For RP

Mrs. Arunika Upadhyay, Adv.

Mr. Amandeep Singh, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor present. Ld. Counsel for RP present.
2. Applicant to take steps to serve respondents and file service affidavit.
3. Post this matter for orders on **29/03/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**